केन्द्र हारा मच्च प्रदेश को निवत किया बया प्रवाज का मासिक कोटा उन्हे समय पर नहीं पहुंच रहा है जिससे विधिम झोत्रों में प्रनाज का वितरण करने में मध्य प्रदेश सरकार को बहुत कठिनाई हो रही है ; ग्रीर

(ख) यदि हा, तो डुलाई की इन कठिनाइयों को दूर करने के लिये क्या कार्यवाही की जा रही है ?

बाद्य, इत्रि, सामुरायिक विकास सवा सहकार मंत्रालय में राज्य मंत्री (श्री छन्ना साहिव झिन्दे) :

- (क) जानही ।
- (ख) प्रश्न ही नही उठता।

Promotion of Aviation

5159. Shri R. R. Singh Deo: Shri D. N. Deb: Shri D. Amat;

Will the Minister of Tourism and Civil Aviation be pleased to state

(a) the steps taken by the Govern ment for the training of commercial pilots and for encouraging hobby fliers with a view to promote aviation in India;

(b) the rate of subsidy per flying hour given to the flying clubs in India and

(c) whether Government have allowed any increase in the subsidy per flying hour during the last 10 years as the rates of oil, fuel and sparse have gone up considerably ?

The Minister of Tetrism and Civil Aviation (Dr. Karan Singh): (a) Until 1963, a Civil Aviation Training School functioned at Allahabad. With the closure of this School on account of Emergency two ad-hoc schemes were organized for training pilots up to Commercial Pilots Licence standard. Prcposals are under consideration for a regular training school for training Commercial Pilots.

Hobby fliers can avail themselves of the facilities provided by the Flying Clubs of which there are 21 at present in the country. These Flying Clubare subsidised by the Government of India

(b) The existing rates of fixed subsidy and fiying subvention given to the Flying Clubs in India are given in Appendix 'A' [Placed in Library. See No LT-986/67] These rates were introduced with effect from the let March, 1963

(c) The rates of fixed subsidy and flying subvention which were in force prior to 1st March, 1963 are given in Appendix 'B' from which it will be seen that Government have increased the financial aid in the form of subsidy and subvention from 1st March 1963 [Placed in Library. See No LT-986/67] Further, an additional subvention of Rs 4:25 per hour has alsy been sanctioned from the same date. to compensate for increased cost of petrol, oil, etc

Cambay Port

5160. Shri R. K. Amin: Will the Minister of Transport and Shipping be pleased to state.

(a) the total expenditure so far incurred by the State as well as the